

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1410 OF 2018 IN
APPEAL NO. 286 OF 2018 &
IA NO. 1409 OF 2018**

Dated: 16th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GVK Power (Goindwal Sahib) Limited Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Ashwin Ramanathan
Mr. Utkarsh Singh
h/f Mr. Anand K. Ganesan for R-2

ORDER

As agreed by learned counsel for the parties, list the stay application for further hearing on **17.07.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk